

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3346
ANSWERED ON:23.08.2011
MODERNISATION OF SUPPLY CHAIN
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has any action plan to modernise the supply chain and marketing facilities for agricultural produce to improve the economic condition of the farmers;
- (b) if so, the details thereof;
- (c) whether efforts are being made to further strengthen the agriculture related infrastructure facilities and to check the retail purchase of foodgrains by the multinational companies from the mandis in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (d): In order to modernize the supply chain and agricultural marketing infrastructure for agriculture produce in the country and to ensure better price realization to farmers, the Ministry of Agriculture provides assistance under different schemes such as Development/Strengthening of Agricultural Marketing Infrastructure, Grading and Standardization, Gramin Bhandaran Yojana and Marketing Research and Information Network. Other schemes, namely National Horticulture Mission (NHM), Horticulture Mission for North East and Himalayan States (HMNEH), Terminal Market Complex (TMC) and Rashtriya Krishi Vikas Yojana (RKVY) also assist to modernize the supply chain and agricultural marketing infrastructure for agriculture produce in the country. Ministry of Food Processing Industries also provides assistance for development of integrated cold chain and preservation of infrastructure facilities from farm gate to the consumer.

To foster the market reforms in the interest of both producer and consumer, the Ministry of Agriculture had prepared and circulated a model State Agricultural Produce Marketing (Development & Regulation) Act during 2003 for adoption by respective States. The Government of India is pursuing States to bring marketing reforms by amending their present Act on the lines of Model Act to provide competitive alternative choices to farmers for sale of their produce at remunerative prices.